

IV A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

- (i) (a) Second Annual Report and Accounts of the Hooghly Cochin Shipyard Limited (HCSL), Kolkata, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
[Placed in Library. *See* No. L.T. 851/17/19]
- (ii) (a) Annual Report and Accounts of the Shipping Corporation of India Limited (SCI), Mumbai, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.
[Placed in Library. *See* No. L.T. 853/17/19]
- (iii) (a) Forty-third Annual Report and Accounts of the Dredging Corporation of India Limited (DCI), Vishakhapatnam, Andhra Pradesh, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.
[Placed in Library. *See* No. L.T. 852/17/19]

Reports and Accounts (2018-19) of SIL, Lucknow; HPF, Tamil Nadu and BBJ, Kolkata

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS;
AND THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARJUN RAM MEGHWAL): Sir, I lay on the Table under sub-section (1) (b) of Section 394 of the Companies Act, 2013, a copy each (in English and Hindi) of the following papers:—

- (i) (a) Forty-seventh Annual Report and Accounts of the Scooters India Limited (SIL), Lucknow, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Statement by Government accepting the above Report.

[Placed in Library. *See* No. L.T. 1012/17/19]

- (ii) (a) Annual Report and Accounts of the Hindustan Photo Films Manufacturing Company Limited (HPF), Ootacamund, Tamil Nadu, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Statement by Government accepting the above Report.

[Placed in Library. *See* No. L.T. 1015/17/19]

- (iii) (a) Thirty-third Annual Report and Accounts of the Braithwaite Burn and Jessop Construction Company Limited (BBJ), Kolkata, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Statement by Government accepting the above Report.

[Placed in Library. *See* No. L.T. 1014/17/19]

Notifications of the Ministry of Road Transport and Highways

SHRI V. MURALEEDHARAN: Sir, on behalf of General (Retd.) V.K. Singh, I lay on the Table:—

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Road Transport and Highways, under sub-section (4) of Section 212 of the Motor Vehicles Act, 1988, along with delay statements:—
- (1) S.O. 6052 (E), dated the 6th December, 2018, publishing the Motor Vehicles (High Security Registration Plates) Order, 2018.
 - (2) S.O. 6108 (E), dated the 11th December, 2018, amending Notification No. S.O. 1365 (E), dated the 13th December, 2004, to substitute certain entries in the principal Notification.
 - (3) G.S.R. 1151 (E), dated the 29th November, 2018, publishing the Central Motor Vehicles (Fifteenth Amendment) Rules, 2018.
 - (4) G.S.R. 1162 (E), dated the 4th December, 2018, publishing the Central Motor Vehicles (Sixteenth Amendment) Rules, 2018.